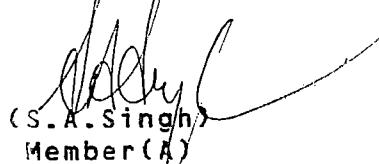


14.01.2004

12.
MA 2518/2003 IN
OA 2359/2002

Present: Shri S.M.Arif, counsel for applicant in MA
(respondents in OA).

MA 2518/2003 has been filed by the respondents seeking extension of time to comply with the directions of the Tribunal in OA. MA-2518/2003 is allowed and time is extended up to 30.4.2004 for compliance of this Tribunal's order. ^{will be} No further time ~~is~~ accorded to the respondents.


(S.A.Singh)
Member (A)


(Shanker Raju)
Member (J)

/kdr/